

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION
Dated Guwahati the 16th May, 2023

No.HC.VII-17/2023/4311/A. In exercise of the power conferred under Rule 18 read with Schedule A and E of the Assam Judicial Service Rules 2003 and in accordance with the Govt. Notification No. FPC.10/97/Part-I/231 dated 11.06.2003, the Gauhati High Court is pleased to approve financial upgradation of the following Grade-I Judicial officers of the Assam Judicial Service to the post of Selection Grade District & Sessions Judges in the scale of pay plus other allowances as admissible under the Rules with effect from dates shown against their names :-

SI No.	Name of the officers	Finacial upgradation shall take place
1.	Shri Surajit Kumar Dhar, Principal Judge, Family Court, Cachar, Silchar.	w.e.f. 10.08.2022
2.	Shri Mahendra Kalita, District & Sessions Judge, Udalguri.	w.e.f. 10.08.2022
3.	Shri Thaneswar Kalita, Principal Judge, Family Court No. 1, Kamrup(M), Guwahati	w.e.f. 10.08.2022
4.	Smti Malaya Deb Dey, Member, MACT, Nalbari	w.e.f. 10.08.2022
5.	Shri Tridib Kumar Bhattacharjee, Member, MACT, Barpeta.	w.e.f. 10.08.2022
6.	Shri Dipak Thakuria, Special Judge, Assam, Guwahati.	w.e.f. 10.08.2022
7.	Shri Dibya Jyoti Mahanta, District & Sessions Judge, Golaghat.	w.e.f. 10.08.2022
8.	Shri Pranjal Bora, Member, MACT, Cachar, Silchar.	w.e.f. 10.08.2022
9.	Shri Madhurjya Narayan, Presiding officer, Industrial Tribunal, Guwahati.	w.e.f. 10.08.2022



10.	Shri Darak Ullah, District & Sessions Judge, Kamrup	w.e.f. 10.08.2022
11.	Shri Abdul Hakim, Member, MACT No. 3, Kamrup (M), Guwahati.	w.e.f. 10.08.2022
12.	Smti Sharmila Bhuyan, District & Sessions Judge, Lakhimpur, North Lakhimpur.	w.e.f. 10.08.2022
13.	Shri Aminur Rahman, Presiding officer, Labour Court, Guwahati	w.e.f. 10.08.2022
14.	Smti Shabnom Choudhury, District & Sessions Judge, Bajali	w.e.f. 10.08.2022
15.	Shri Chatra Bhukhan Gogoi, District & Sessions Judge, Sontipur, Tezpur.	w.e.f. 10.08.2022

By Order,
Sd/- Romen Baruah,

REGISTRAR (VIGILANCE)


Memo No. HC.VII-17/2023/4312-4341/A. Dated 16.05.2023

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information and necessary action.
2. The Commissioner & Secretary to the Govt. of Assam, Legislative Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Maidamgaon, Beltola, Guwahati.
4. The District and Sessions Judge, _____
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
6. The Principal Judge, Family Court, No. I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta/Dhubri/Nalbari.
7. The Presiding officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar.
8. The Presiding officer, Labour Court, Guwahati/Dibrugarh.



9. Shri Surajit Kumar Dhar, Principal Judge, Family Court, Cachar, Silchar.
10. Shri Mahendra Kalita, District & Sessions Judge, Udalguri.
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20. Smti Sharmila Bhuyan, District & Sessions Judge, Lakhimpur, North Lakhimpur.
21. Shri Aminur Rahman, Presiding officer, Labour Court, Guwahati.
22. Smti Shabnom Choudhury, District & Sessions Judge, Bajali
23. Shri Chatra Bhukhan Gogoi, District & Sessions Judge, Sontipur, Tezpur
24. The Joint Registrar (_____), Gauhati High Court, Guwahati.
25. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
26. The Private Secretary to Hon'ble Mr. Justice / Mrs. Justice
_____ Gauhati High Court, Guwahati.
27. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
28. ✓ The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
29. The C.A. to Registrar General / Registrar (Admn.) / Registrar (Vigilance) / Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
30. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI